

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TAST HEALTHY FOODS INDIA PRIVATE LIMITED OPERATING IN MANUFACTURING OF CHIPS, NAMKEEN & FRYMUS AT MALANPUR INDUSTRIAL ESTATE (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Tast Healthy Foods India Private Limited CIN: U15311MP2015PTC034318 PAN: AAFCT3967R
2.	Address of the registered office	51, Satyadev Nagar, Gandhi Road, Gwalior, Madhya Pradesh, India, 474002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Factory Address: 40, Food Park, Industrial Estate, Malanpur, Bhind -477117 Madhya Pradesh
5.	Installed capacity of main products/ services	Please write an email to cirp.tasthealthy@gmail.com to seek further details about the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	2024- Nil 2023- Nil 2022- Rs.14,20,000/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing cirp.tasthealthy@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing cirp.tasthealthy@gmail.com
10.	Last date for receipt of expression of interest	31/05/2025
11.	Date of issue of provisional list of prospective resolution applicants	06/06/2025
12.	Last date for submission of objections to provisional list	12/06/2025
13.	Date of issue of final list of prospective resolution applicants	17/06/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22/06/2025
15.	Last date for submission of resolution plans	23/07/2025
16.	Process email ID to submit Expression of Interest	cirp.tasthealthy@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	MSME registered UAN – MP20B0004437

Date 15.05.2025
 Place: Bhopal

RAHUL ANAND
 Resolution Professional
 For Tast Healthy Foods India Private Limited
 IP Registration No. IBBI/IPA-003/IP-N00166/2018-2019/11955
 AFA Certificate No.AA3/11955/02/311225/301170
 valid up to 31st December 2025
 Flat No. 9A, Orchard Residency, Sarvdharm Sector A,
 Kolar Road, Bhopal, Madhya Pradesh, 462042
 Correspondence Email id: cirp.tasthealthy@gmail.com
 Registered Email: rahulpnb@hotmail.com

